

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(IB)/311(CHE)/2021**  
**NAME OF THE PETITIONER : State Bank of India**  
**NAME OF THE RESPONDENT(S) : B Balasubramaniam**  
**UNDER SECTION : Sec 95(1) of IBC 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for SBI / Petitioner. Ld. Counsel Mr. A.S. Sathish Kumar for the Respondent. Ld. IRP Mr. G. Gunasekaran is present in person.

Rejoinder filed. Pleadings are complete.

List the Petition for hearing on **03.09.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**Sd/-**  
**SANJIV JAIN**  
**Member (Judicial)**

phk